

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
225(ND)/2017

IN THE MATTER OF:

Shri Neelmani Sharma

...

Appellant/Petitioner

Versus

**M/s. Pandit Munshi Ram and Associates and
Ors.**

...

Respondent

Under Section: 241/242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner : Adv. Gaurav Kumar Singh

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Rakesh Kumar, the Ld. Counsel for the Respondent submitted that he has been recently engaged by the Respondents to present their cause and prayed for an adjournment. At his request, the hearing is deferred to 12.07.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**